

**Plinth Area of DDA Flats**

3538. SHRI RAM BHAGAT PASWAN:  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether the High Court of Delhi in its Judgement dated 10 July, 1987 has directed that Delhi Development Authority should adhere to the terms and conditions incorporated in the brochures originally issued for registration of applications under the respective schemes:

(b) Whether many Resident Welfare Association of Delhi Development Authority developed colonies have represented regarding the anomalies in the plinth area of land allotted to them;

(c) If so, the details thereof;

(d) Whether Welfare Association Pocket 'F' of G-8, Area, Rajouri Garden have also requested to make good the deficiency in the plinth area; and

(e) If so, how Government propose to remove the anomalies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (d). Only one Association, the Residents Welfare Association Pocket 'F' MIG Flats, Rajouri Garden, has been representing for making up some deficiency in the plinth area of 256 MIG flats allotted to them.

(e) The Association has already been informed by the DDA that there was some difference in the plinth area as given in the brochure and as constructed at site but that the cost of the construction as charged formed them has been worked out on the basis of the actual plinth area provided and not on the basis of the plinth area indicated in the brochure. In view of this, there is no

question of making good the difference in the plinth area as is being represented by the Association.

[*Translation*]

**Earnings form Telecast of Reliance World cup Cricket Tournament**

3539. SHRI JAGDISH AWASTHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether Doordarshan has earned any profit form telecast of the Reliance Cup Cricket Tournament held recently;

(b) If so, the total amount of the profit earned;

(c) Whether some amount, out of it, has also been paid to the Reliance Cup Organising Committee; and

(d) If so, the details thereof; and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K.PANJA): (a) and (b). Since Doordarshan is not a commercial organisation, its accounting is not done in terms of profit and loss. The gross revenue earned by Doordarshan in connection with the coverage of Reliance Cup 1987 comes to Rs.5.79 crores approximately.

(c) No, Sir.

(d) Does not arise.

[*English*]

**Prices of Onion and Garlic**

3540. SHRI UTTAMBHAI H. PATEL:  
SHRIMATI PATEL RAMABEN  
RAMJIBHAI MAVANI:

Will the Minister of AGRICULTURE be

pleased to state:

(a) whether the prices of onion, garlic and such other commodities are increasing day-by-day in Gujarat and other parts of the country;

(b) If so, the details thereof during the last two years and as on 31 October, 1987 in Gujarat and other places;

(c) whether the said prices have affected the prevailing prices of other commodities; if so, the steps taken to maintain price line so that the agriculturist can get the benefit; and

(d) how much quantity of the above has been exported to various countries during the above period and the foreign exchange earned therefrom?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE SHRI YOGENDRA MAKWANA: (a) to (c) Statement I showing quar-

ter-end wholesale prices of onion, garlic potato and ginger for 1986 and 1987 is given below. It would be observed therefrom that the behavior of the prices of these commodities exhibits diverse trend.

Individually the weights of these commodities do not have high values in the total consumption basket. As such, their price movements have in general a minimal influence if at all on the prices of other commodities.

In order to protect the interest of agriculturists, Government of India fix the market intervention price at the instance of individual State Government at the agreed terms and conditions as and when warranted. Accordingly, as the need arises market intervention operations are undertaken.

(d) The country mainly exports onion on regular basis. statement indicating country-wise, quantity wise and value-wise export of onion for 1985-86 and 1986-87 is given below:

#### STATEMENT - I

Wholesale prices for the quarters ending January, April, July and October.

<i>State/Centre</i>	<i>Variety</i>	<i>Year</i>	<i>January</i>	<i>April</i>	<i>July</i>	<i>October</i>
1	2	3	4	5	6	7

#### ONION

##### GUJARAT:

Sardar Patel	Red	1986	65	40	75	150
Market (Distt. Ahmedabad)		1987	90	125	250	250

##### MAHARASHTRA:

Bombay	Nasik I	1986	115	70	105	250
		1987	130	105	305	300

1	2	3	4	5	6	7
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*UTTAR PRADESH:*

Kanpur	Red	1986	162	140	120	225
		1987	200	140	290	425

*POTATO**UTTAR PRADESH*

Farrukhabad	Military	1986	60	195	250	260
		1987	92	96	150	205

*PUNJAB:*

Jalandhar	Chandra- mukhi	1986	106	165	300	300
		1987	100	115	160	250

*WEST BENGAL:*

Calcutta	Desi	1986	95	292	260	305
	Nainital	1987	125	110	150	175

*GARLIC**GUJARAT:*

Jamnagar	Deshi	1986	200	375	1750	1850
		1987	625	625	875	1250

end)

(Sept.-

*ANDHRA PRADESH:*

Hyderabad	1986	600	600	1450	2200
	1987	2300	1125	1100	1950

*TAMIL NADU:*

Vellore	Medium	1986	400	650	2200	N.T.
		1987	3300	1500	1300	2200

1	2	3	4	5	6	7
<i>GINGER</i>						
<i>KERALA</i>						
Cochin	Unbleached	1986 1987	950 1750	900 1500	800 1450	1100 1700
<i>ANDHRA PRADESH:</i>						
Hyderabad		1986 1987	165 450	160 750	380 1200	400 900 (23-10-87)
<i>MAHARASHTRA:</i>						
Bombay	Dry bleached	1986 1987	1200 1750	1250 1950	1000 1850	1500 2300

N.T. = No transaction.

### STATEMENT-II

*Destination-wise Exports of Onion during the Financial Years 1985-86 and 1986-87*

Quantity : In thousand tonnes

Value : In lakh rupees.

(FOB)

Destination	1985-86		1986-87	
	Quantity	Value	Quantity	Value
1	2	3	4	5
1. Malasya	52.4	1116.8	54.4	1285.9
2. Singapore	21.9	538.3	27.2	781.5
3. Sri Lanka	58.1	1259.2	34.9	924.8
4. Dubai	80.8	1309.1	82.8	1593.7
5. Kuwait	9.4	159.6	12.8	214.2
6. Sharjah	11.7	193.9	2.5	39.9

1	2	3	4	5
7. USSR	-	-	25.8	579.5
8. Others	28.9	492.3	25.4	425.3
TOTAL	263.2	5069.2	265.2	5844.8

### Review of Advertisement Policy

3541. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government propose to review its advertisement policy;
- (b) if so, the aspects that will be reviewed; and
- (c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) to (c). Yes, Sir. Keeping in view the complaints/memoranda received regarding low share of small and medium newspapers from various quarters, the problem envisaged a fresh look by the Government.

### Oil Palm Cultivation

3542. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) the state where oil palm cultivation is being done at present;
- (b) the total area under cultivation;
- (c) whether there is any scheme for expanding the area under oil palm; and
- (d) if so, the details thereof and the target of production by the end of the Sev-

enth Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Commercial cultivation of Oil Palm is being done only in the State of Kerala and the Union Territory of Andaman and Nicobar Islands.

(b) the total area under oil palm cultivation in Kerala and Andaman and Islands is about 5250 ha.

(c) and (d) Ministry of Agriculture has an ongoing scheme to support Oil Palm India Limited, a joint undertaking of Government of Kerala and Government of India to develop oil palm cultivation. They have so far raised oil palm in an area of about 3700 ha. in Kerala. The estimated production of crude palm oil from this area in the last year of the VII th Plan is about 6000 tonnes.

### Gas-Based Fertilizer Plant at Shahjahanpur

3543. SHRI JITENDRA PRASADA: Will the Minister of AGRICULTURE be pleased to state:

- (a) what was the targetted date for completion of the gas-based fertilizer plant at Shahjahanpur as per the project report/letter of intent;
- (b) how far has work on the plant fallen the targetted date; and